



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Tuesday,21st September 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
18	WA/73/2021 FIXED	THE FOOD CORPORATION OF INDIA AND 2 ORS Versus M/S KUMAR ROADWAYS	MR B K SINGH MRS J BEGUM	MR. K GOGOI (R-1) MR. A R TAHBILDAR (R-1)
19	WITH WA/100/2021	M/S NIT TRADERS Versus M/S KUMAR ROADWAYS AND 3 ORS. A	MR. B CHAKRABORTY MRS P HAZARIKA	GA, AP
	WITH I.A.(Civil)/715/2021 in WA/100/2021	M/S NIT TRADERS Versus M/S KUMAR ROADWAYS AND 3 ORS. A	MR. B CHAKRABORTY MRS P HAZARIKA	GA, AP
20	WA/236/2021 B/O	TENGAGURI S.S. LTD. AND 11 ORS. Versus HASAN ALI AND 5 ORS.	MR. J AHMED MR. P A AHMED MR Z RAHMAN	SC, CO OP
ORDERS				
21	Mat.App./56/2018 WITH LCR, FIXED	SRI DILIP DAS Versus SMTI RUPALI KAKOTI	MRS. K DEKA MR. S P CHITTAWAT MS. L TALUKDAR	MR. S BORTHAKUR MR. K K KALITA MR. S RANA MS. P BORAH MR. I RAHMAN

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LEAVE NOTE OF ADVOCATES FOR 21/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
37 PIL/54/2021	ALL ASSAM LAW STUDENT ASSOCIATION, REP. BY ITS MEMBERS, AUROBINDO BAROI AND 28 ORS Versus THE VICE CHANCELLOR , ASSAM UNIVERSITY AND 5 ORS	MR. B K DAS M N KHAN	MR. S C KEYAL SC, ASSAM UNIVERSITY

LEAVE NOTE OF ADVOCATES FOR 21/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

54	I.A.(Civil)/1515/2021 B/O in WP(C)/4023/2021 WITH WP(C)/4023/2021	MIR SIRAJUL HOQUE AND 245 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. J ABBAS	SC, REVENUE
		MIR SIRAJUL HOQUE AND 245 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. J ABBAS	GA, ASSAM SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 21/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
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6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
33	Crl.Pet./496/2021 B/O	MEOHOU NAMCHOOM Versus STATE OF ARUNACHAL PRADESH AND 2 ORS.	CAPT. D VARMA	PP, A P

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LEAVE NOTE OF ADVOCATES FOR 21/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
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[For Tuesday,21st September 2021]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

THIS BENCH WILL TAKE UP HEARING LIST DATED 06-09-2021 TO 01-10-2021 (PERTAINING TO CIVIL BENCH - III), ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
40	W.P.(CrI.)/2/2018 P/H FIXED	MS. MAMONI KAKOTY Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K BHATTACHARJEE DR. R SARMAH MS. P SAHA	GA, ASSAM
ORDERS				
41	El.Pet./2/2021 BY SLIP	NAJIR HUSSAIN Versus NURUL HUDA AND 12 ORS	MR. M U MAHMUD MR. M ALI MR S H MAHMUD MS. P DEVI	MR. R P SARMAH (r-1) MR M R ADHIKARI (r-1) MS S P CHETRY (r-1) ADDL. SR. GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 21/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**ITEM NO.3 HAVE ALREADY BEEN LISTED BY WAY OF MENTION MEMO
ON 20.09.2021**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
59	Bail Appln./2407/2021 B/O	JABED HUSSAIN MAZUMDER @ JAWED HUSAIN MAZUMDER Versus THE STATE OF ASSAM	MR. A M BORA MR. A AHMED	PP, ASSAM
<u>MOTION</u>				
60	AB/2871/2021 B/O	BITUPAN KALITA Versus THE STATE OF ASSAM	MR. C CHOWDHURY	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
61	Bail Appln./2231/2021 FIXED	RANTU KACHARI Versus THE STATE OF ASSAM	MR. T CHUTIA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/09/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH-III AND IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021
TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE LIST DATED
20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH,
ALONG WITH THE FOLLOWING MATTERS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
HYBRID MODE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
82	WP(C)/6961/2018	BHUPENDRA SINHA AND 7 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S P SHARMA MS. U SARMA	MR. S C KEYAL GA, ASSAM SC, AG MR H K DAS MR P NAYAK SC, FINANCE ASSTT.S.G.I. MR. C BARUAH SC, GHC

LEAVE NOTE OF ADVOCATES FOR 21/09/2021

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3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST (I)

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[For Tuesday,21st September 2021]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 20-09-2021 TO 24-09-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH HYBRID MODE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
34	AB/2584/2021 B/O	SOMESWAR NATH Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
BAIL HEARING (BA)				
35	Bail Appln./2000/2021 FIXED	INDRA KUMAR BHATTARAI Versus NARCOTICS CONTROL BUREAU	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS P DEVI MR. S BORDOLOI	SC, NCB
BAIL HEARING				
36	AB/2211/2020 FIXED	NITUL DAS Versus THE STATE OF ASSAM	MS. P BORAH MS. B M LAHKAR MS L DAS MR M P DEKA	PP, ASSAM
37	AB/3066/2020 FIXED	MOFIZ UDDIN @ MOFIZUDDIN AHMED AND 3 ORS. Versus THE STATE OF ASSAM	MR. M U MAHMUD MR. M R Z CHOUDHURY MR S ISLAM MR S H MAHMUD	PP, ASSAM
38	AB/290/2021 FIXED	MD. BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM
39	AB/372/2021 FIXED	SMTI. PRIYA BRAHMA AND 3 ORS. Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM
40	AB/938/2021 FIXED	ALEYA KHATUN Versus THE STATE OF ASSAM	MR S RAHMAN MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
41	AB/957/2021 FIXED	NILMONI BORGHAIN Versus THE STATE OF ASSAM	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	PP, ASSAM

42	AB/1242/2021 FIXED	MANJUR ALI @ MUNJIR HUSSAIN Versus THE STATE OF ASSAM	MR. P RAHMAN MR A HAQUE MR S ISLAM	PP, ASSAM
43	AB/1338/2021 FIXED	BALENDRA KR. DAS AND ANR. Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM
44	AB/1402/2021 FIXED	ANUP DANGORIA AND 3 ORS. Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
45	AB/1548/2021 FIXED	MRINAL SARMAH Versus THE STATE OF ASSAM	MR. T BARUAH MS D CHHETRI	PP, ASSAM
46	AB/1596/2021 FIXED	MAHMUD HUSSAIN LASKAR @MAHMUD HASSAN LASKAR AND 5 ORS Versus THE STATE OF ASSAM	MR H I CHOUDHURY MR S BORTHAKUR MR. D GOGOI MS N KHATUN	PP, ASSAM
47	AB/1658/2021 FIXED	JAHIRUL ISLAM Versus THE STATE OF ASSAM	MR. S U AHMED MR A HAWARI	PP, ASSAM
48	AB/1900/2021 FIXED	RIPAN NATH AND 3 ORS Versus THE STATE OF ASSAM	MR. K M HASSAN	PP, ASSAM
49	AB/1995/2021 FIXED	BINOD GHEISING Versus THE STATE OF ASSAM	MR. M K SHARMA MS. S S SAIKIA	PP, ASSAM
50	AB/2295/2021 FIXED	DIGAMBAR SARKAR Versus THE STATE OF ASSAM	MR. A WAHAB MR. A AHMED MR. I U CHOWDHURY U U KHAN	PP, ASSAM
51	AB/2354/2021 FIXED	PARTHA DEB Versus THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR	PP, ASSAM
52	AB/2367/2021 FIXED	JITENDRA KUMAR Versus THE STATE OF ASSAM	MR. S K SINGHA MR G PATHAK	PP, ASSAM
	WITH			
53	AB/2307/2021	AMIT BHOWMIK Versus THE STATE OF ASSAM	MR. S K SINGHA MR. G PATHAK	PP, ASSAM
	WITH			
54	AB/2369/2021	PALASH PODDAR Versus THE STATE OF ASSAM	MR. S K SINGHA MR G PATHAK	PP, ASSAM
	WITH			
55	AB/2370/2021	SAIKAT SAHA Versus THE STATE OF ASSAM	MR. S K SINGHA MR G PATHAK	PP, ASSAM
56	AB/2765/2021 FIXED	EUSUF ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 21/09/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MRS. UMA CHAKRABORTY	09-09-2021	To	27-09-2021
3)	DR. N DEKA	10-09-2021	To	08-10-2021
4)	MR D C K HAZARIKA	23-09-2021	To	24-09-2021
5)	MR N DUTTA	16-09-2021	To	22-09-2021
6)	MR. S U AHMED	20-09-2021	To	22-09-2021
7)	MR. R K JAIN	20-09-2021	To	24-09-2021